GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA STARRED QUESTION NO. 272 TO BE ANSWERED ON 4.8.2016

Modernization of Land Records

*272 SHRI NALIN KUMAR KATEEL SHRI BAIJAYANT JAY PANDA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken up the work of modernization of land records in the country and if so, the details thereof;
- (b) the progress made under the scheme till date, State/UT-wise;
- (c) whether the Government has set any time-frame for the completion of the modernization of land records project and if so, the details thereof; and
- (d) the funds allocated and utilized under the scheme during the last three years, State/UT-wise?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 272 BY SHRI NALIN KUMAR KATEEL AND SHRI BAIJAYANT JAY PANDA REGARDING "MODERNIZATION OF LAND RECORDS" DUE FOR REPLY ON 04.08.2016.

- (a) & (b) Yes Sir, The Department is implementing National Land Records Modernization Programme (NLRMP) as a Centrally Sponsored Scheme since 2008. Revamped NLRMP is being implemented as Digital India Land Records Modernization Programme (DILRMP) with effect from 1.4.2016 as a Central Sector Scheme with 100% central grant. An amount of Rs.1171 crore has been released to take-up the work of modernisation of land records in 457 districts of 36 States/UTs under the programme so far. The progress made under the scheme States/UTs-wise is at Annexure I.
- (c) Targets have been set in consultation with State Governments/Union Territories to implement integration of computerization of land records and computerization of registration process in a phased manner. States/UTs are expected to complete most of the components under DILRMP by 2021-22.
- (d) The funds allocated and utilized under the scheme during the last three years by the States/UTs is at annexure-II.

Annexure referred in reply to part (a) & (b) of Lok Sabha Starred Question No. 272 due for reply on 04.8.2016.

S. No.	Activity	States/UTs where substantial progress has been made
1.	Computerization of Land Records	Andhra Pradesh, Chhattisgarh, Gujarat, Goa, Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Sikkim, Telangana, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, Dadra & Nagar Haveli, Daman & Diu, Puducherry, Bihar, Jharkhand, Kerala, Assam, Manipur (Partial), West Bengal (Partial), Andaman and Nicobar (Partial), Chandigarh (partial), Delhi (partial), Lakshadweep (partial) - 31 States/UTs.
2.	Computerization of Property Registration	Andhra Pradesh, Assam, Bihar, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Dadra Nagar Haveli, Delhi and Puducherry, Daman and Diu, Manipur(partial), Andaman & Nicobar(partial), Lakshadweep(partial) - 30 States/UTs.
3.	Integration of Land Records and Property Registration	Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Maharashtra, Odisha, Tripura, Telangana and Puducherry (Partial), West Bengal (Partial)-11 States/UTs.

Annexure referred in reply to part (c) of Lok Sabha Starred Question No. 272 due for reply on 04.8.2016.

FINANCIAL PROGRESS (Release of Funds & Utilization reported) under the DILRMP 2008-09 to 2015-16 (As on 31.07.2016)

Rs. in lakh

	States/UTs	From 2008-	Year			TD 4 1		
Sl.		09 to 2012-	2013-14 2014-15		2015-16	Total		
No.		13	Funds	Funds	Funds	Funds Districts		Utilizatio
110.			released	released	released	released	covered	n
			Teleasea	Teleuseu	Teleaseu			Reported
1	Andhra Pradesh	5505.44				5505.44	13	3222.96
2	Arunachal Pradesh	48.60		1011.48	147.34	1207.42	3	0.00
3	Assam	2135.75	1.81			2137.56	27	46.68
4	Bihar	5443.61	2327.82			7771.42	38	5766.85
5	Chhattisgarh	3345.57				3345.57	13	1935.62
6	Gujarat	6456.76	1511.00	1641.990	2700.00	12309.75	32	9615.80
7	Goa	0.00		398.55		398.55	2	51.30
8	Haryana	3886.43	30.00	99.20	80.00	4095.63	21	2489.00
9	Himachal Pradesh	2320.57	10.78	1949.10	50.00	4330.45	12	1938.24
10	Jammu & Kashmir	654.68	333.88			988.56	12	757.85
11	Jharkhand	2389.91	117.64			2507.55	20	1639.55
12	Karnataka	2451.20				2451.20	6	22.56
13	Kerala	926.24	632.00			1558.24	11	1558.24
14	Madhya Pradesh	10102.64	47.00	4.86	4.00	10158.50	27	8576.96
15	Maharashtra	4717.15	1819.01			6536.16	34	2722.54
16	Manipur	168.53				168.53	4	0.00
17	Meghalaya	623.75				623.75	5	78.07
18	Mizoram	766.77	661.31	90.00	119.55	1637.63	3	1518.08
19	Nagaland	815.14	612.49		120.00	1547.62	9	1277.62
20	Odisha	2580.41	7047.62			9628.04	30	6750.56
21	Punjab	1440.06	39.20	1317.00		2796.26	5	1050.09
22	Rajasthan	4137.21	4137.34			8274.55	11	928.12
23	Sikkim	231.90	594.29	116.00		942.19	4	197.15
24	Tamil Nadu	281.14	1101.46	1502.00	277.13	3161.73	32	2449.15
25	Telangana	0.00		8385.21		8385.21	10	1111.00
26	Tripura	1595.35	57.28	581.73	13.11	2247.47	7	1663.96
27	Uttar Pradesh	1852.49				1852.49	26	538.35
28	Uttarakhand	0.00		762.17		762.17	13	0.00
29	West Bengal	7530.57				7530.57	19	4679.10
30	A & N Islands	72.25				72.25	1	53.49
31	Chandigarh	0.00			50.00	50.00	0	0.00
32	D & N Haveli	62.36	3.42			65.78	1	39.91
33	Delhi	132.07				132.07	1	5.04
34	Daman & Diu	103.72				103.72	2	68.60
35	Lakshdweep	166.41				166.41	1	166.41
36	Puducherry	344.57				344.57	2	227.22
37	Misc.	430.60	222.69	220.14	437.00	1310.43		285.58
To	Total All States/UTs 73719.83		21308.03	18079.43	3998.13	117105.42	457	63431.64
	Funds Allocated	80889.00	21600.00	18100.00	4000.00			